COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 251 OF 2017

Dated: 30th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Nabha Power Limited ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission ... Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Mr. Abhishek Kumar

Ms. H. Mehta

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk